

HARYANA VIDHAN SABHA

11th SESSION

BULLETIN NO. 4

Thursday, the 8th March, 2018 (1st Sitting)

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday, the 8th March, 2018 (1st Sitting) from 10.00 A.M. to 2.02 P.M.)

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	08	01	-	21

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 07

II. WELCOME TO THE FORMER MEMBER OF THE HARYANA VIDHAN SABHA.

During the Question Hour, the Parliamentary Affairs Minister on behalf of the House, welcomed Shri Ram Phal Chidana, former Member of Haryana Vidhan Sabha, who was sitting in the VIP's Gallery to witness the proceedings of the House.

III. WELCOME TO THE SARPANCHES OF INDRI BLOCK, DISTRICT KARNAL.

After the Question Hour, the Parliamentary Affairs Minister on behalf of the House, welcomed the 85 Sarpanches of Indri Block, District Karnal, who were sitting in the Visitor's Gallery to witness the proceedings of the House.

IV. NOTICES OF CALLING ATTENTION MOTIONS.

When some Members sought the fate of their Calling Attention Notices given notices of by them, the Speaker informed them that those were either disallowed or under consideration. The Speaker further asked the

Members that they can raise their issues at the time of discussion on the Governor's Address.

Shri Ram Chand Kamboj, a Member from the Indian National Lok Dal raised his Calling Attention Notice regarding non granting compensation of died cattles and stated that cattle keepers (Pashupalak) did not get the compensation for their died cattles in his Constituency so far. He demanded that Government should look into the matter and compensation should be given to them.

The Agriculture Minister assured the Member that he will inquire the matter and if they did not get the compensation so far, it will be given to the concerned cattle keepers.

V. RAISING THE VARIOUS MATTERS

During the Zero Hour:

- (i) Shri Karan Singh Dalal, a Member from the Indian National Congress Party raised the matter regarding some objectionable remarks made by Shri Vijay Desai, Minister of Goa Government about the Haryana State. He further demanded that a Condemnation Resolution may be passed against him by this House.

The Parliamentary Affairs Minister stated that he himself and the Chief Minister have talked to the Chief Minister of Goa in this regard and thereafter Shri Vijay Desai apologized for his statement.

The Transport Minister also clarified the position in this regard.

- (ii) Shri Parminder Singh Dhull, a Member from the Indian National Lok Dal raised the matter regarding providing less compensation of acquired land in his Julana Constituency, District Jind and demanded that Government should look into the matter and equal compensation should be given to the farmers of Jind District as has been given to the farmers of Rohtak District as well as other Districts.

The Parliamentary Affairs Minister asked the Member to give in writing in this regard and Government will inquire the whole matter.

- (iii) Smt. Naina Singh Chautala, a Member from the Indian National Lok Dal raised the matter regarding opening the Blood Bank in Dabwali. She also raised the matter of already existing Monument in Dabwali, District Sirsa, which was constructed in the memory of the fire victims. She further demanded that a Blood Bank should be opened in Dabwali and already existing monument should be taken over by the Government. She further demanded that the balance compensation should be given to the family members of the persons who died in the Dabwali fire tragedy.

The Health Minister assured the Member that if any suitable building is available then Government can open the Blood Bank in Dabwali.

- (iv) Shri Kehar Singh, a Member from the Indian National Lok Dal raised the matter of misappropriation of funds during the Panchayat Elections in Hathin Block, District Palwal and demanded that action should be taken against the defaulters.

He also raised the matter of Palwal Sugar Mill and stated that floating of tenders of the molaises in the Palwal Sugar Mill has not been made properly so he demanded that re-tendering for the same may be made.

VI. WELCOME TO THE MUNICIPAL COUNCILORS OF MAHENDERGARH

After the Zero Hour, the Parliamentary Affairs Minister on behalf of the House, welcomed the Municipal Councilors of Mahendergarh who were sitting in the Visitor's Gallery to witness the proceedings of the House.

VII. CONGRATULATIONS TO ALL THE WOMEN/GIRLS ON THE EVE OF INTERNATIONAL WOMEN'S DAY.

Shri Aseem Goel, a Member from the Treasury Benches congratulated all the women/girls on the eve of International Women's day.

Smt. Naina Singh Chautala, a Member of the Indian National Lok Dal spoke in this regard.

VIII. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS

Discussion on the Governor's Address was resumed.

Dr. Pawan Saini, Shri Ghan Shyam Dass and Smt. Seema Trikha, Members from the Treasury Benches, spoke for 33, 09 and 20 minutes, respectively.

Shri Udai Bhan and Smt. Geeta Bhukkal, Members from the Indian National Congress Party, spoke for 22 and 32 minutes, respectively.

Shri Zakir Hussain, Smt. Naina Singh Chautala and Dr. Hari Chand Midha, Members from the Indian National Lok Dal, spoke for 20 and 14 and 02 minutes, respectively.

The Health Minister also spoke for 01 minute.

IX. WELCOME TO THE FORMER MEMBER OF THE HARYANA VIDHAN SABHA.

During the discussion on Governor's Address, the Parliamentary Affairs Minister on behalf of the House, welcomed Shri Ishwar Singh Palaka, former Member of Haryana Vidhan Sabha, who was sitting in the VIP's Gallery to witness the proceedings of the House.

X. INTIMATION FOR THE MEDIA PERSONS

The Speaker directed the media persons, who cover the Proceedings of the Haryana Vidhan Sabha Session that they must do their work in good manner otherwise the Haryana Vidhan Sabha Office will be bound to take action according to the Rules of Haryana Vidhan Sabha.

XI. INTIMATION REGARDING THE LETTER GIVEN BY SHRI PARMINDER SINGH DULL IN REGARD TO LESS COMPENSATION FOR THE ACQUIRED LAND OF FARMERS IN JULANA CONSTITUENCY.

The Speaker informed Shri Parminder Singh Dhull, M.L.A. that in reference to his letter dated 8.3.2018 address to him regarding less compensation for the acquired land of farmers in Julana Constituency for the National Highway No. 352, has sent to the Parliamentary Affairs Minister

for further necessary action. He also stated that the concerned department has been asked to send the action taking report to him.

The Deputy Speaker occupied the Chair from 12.11 P.M. to till the adjournment of the sitting.

The Deputy Speaker, with the sense of the House, extended the time of the sitting of the House at 2.00 P.M. for 2 minutes.

The Sabha then adjourned till 3.00 P.M. on Thursday, the 8th March, 2018 (2nd Sitting).

CHANDIGARH
The 8th March, 2018.

SECRETARY

